

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal No.40/252/ND/2018

In the matter of :

Manav Buildwell (P) Ltd

....PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 16.1.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : -
For the Respondent/Corporate Debtor :
For the Intervener : -

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 01.2.2018 , failing which, the petition will be dismissed for non-prosecution.

- Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.1.2018